कोसी नदी की नहरों की परियोजना

176 **श्री गुणानन्द ठाकुर** : क्या सिंचाई व बिजली मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि सरकार के इस आश्वासन के बावजूद भी, कि सब नहरों को जून 1966 तक पानी मिल जायेगा, कोसी परियोजना में शामिल बहुत सी नहरों का निर्माण भी नहीं किया गया है,

(ख) यदि हां तो उन्हें पूरा करने के लिए सरकार क्या कार्यवाही कर रही है और यह काम कब तक पूरा हो जायेगा, और

(ग) बनाई जा चुकी नहरों में पानी कब तक दे दिया जायेगा ?

सिंचाई व बिजली मंत्री (डा० कु० ला० राव) (क) और (ख) जी नहीं। पूर्वी कोसी नहर शाखाएं तथा उप शाखाएं लगभग पूर्ण हो गई है।

(ग) पूर्वी कोसी नहर में जलाई 1964 में पानी छोडा गया था और उसी वर्ष 10 000 एकड भूमि का सिंचाई की गई थी। 1965-66 के दौरान इस नहर से लगभग 1 लाख एकड भूमि की सिंचाई की गई थी। 1966-67 के दौरान कुल मिलाकर 5 लाख एकड भूमि की सिंचाई करने का कार्यक्रम बनाया गया है।

Use of Loop

177 **Shri Baburao Patel:** Will the Minister of Health and Family Planning be pleased to state

(a) how many women have so far been fitted with 'Loop' and other contraceptives in the country,

(b) how many of those once fitted have removed the loop and other contraceptives,

(c) the reasons for the removal of these contraceptives according to medical reports,

(d) the age group of the women using various contraceptives and their number in each group, and

(e) the number of children after which women generally use contraceptives?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) 15 17 lakhs women have been fitted with the 'Loop'

(b) The exact information is not available On the basis of some of the studies carried out in this respect, the figure would roughly be 6 per cent to 11 per cent

(c) The general reasons for removal are bleeding pain, back-ache, desire to have a baby and other personal considerations

(d) and (e) No definite statistics are available except in certain isolated studies

आयुर्वेदिक तथा यूनानी तिब्बिया कालेज, दिल्ली

178 **श्री हुकम चन्द कछवाय** क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली के आयुर्वेदिक तथा यूनानी तिब्बिया कालेज के अध्यापकों ने 21 फरवरी 1967 को सामूहिक रूप से छुट्टी ली थी,

(ख) यदि हां तो इस के क्या कारण थे, और

(ग) इस संबंध में क्या कार्यवाही की गई है ?

स्वास्थ्य एवं परिवार नियोजन मंत्री (डा० एस० चन्द्रशेखर) . (क) जी हां।

(ख) शिक्षकों के वेतन मिलने में विलम्ब।

(ग) आयुर्वेदिक एवं यूनानी तिब्बिया कालेज बोर्ड ने दिसम्बर 1966 तक के उनके वेतन का भुगतान कर दिया है और जनवरी

से जाने के वेतन के भुगतान के लिए वह शीघ्र ही व्यवस्था करेगा ।

Flood Control in the Country

179. Shri Yashpal Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) the progress made so far in the various flood control measures taken in the country; and

(b) the amount earmarked for the purpose during the Fourth Five Year Plan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The progress made on various flood control measures up to the end of the Third Plan was as follows:

(i) About 4,500 miles of embankments were constructed.

(ii) About 5,000 miles of drainage channels were excavated.

(iii) About 128 town protection schemes were executed.

(iv) About 4,500 villages were raised above High Flood levels

The measures undertaken have provided protection to about 50 6 lakh hectares (125 lakh acres) of land

(b) The tentative outlay for flood control including anti-sea erosion, contemplated for the Fourth Plan is of the order of Rs. 93 crores

Chatra Canal Project

180. Shri Yamuna Prasad Mandal: Will the Minister of Irrigation and Power be pleased to state:

(a) whether a Joint Indo-Nepal Team recently inspected the progress of work on the Chatra Canal Project with a view to accelerating the tempo of its execution;

(b) if so, the findings of this Joint Indo-Nepal Team; and

(c) the details of the action taken on these findings?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No.

(b) and (c). Do not arise.

Thermal Power Plant at Palana (Rajasthan)

181. Dr. Karni Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the reports on the setting up of a thermal power plant at Palana near Bikaner in Rajasthan have been examined; and

(b) if so, with what result?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Pending detailed exploration of the lignite reserves at Palana, the Government of Rajasthan were requested to prepare a scheme report for the installation of one 50 MW or alternatively two 30 MW generating units at Palana The scheme report is still awaited.

श्री चिरंजीत लाल गोयनका के विरुद्ध की गई कार्यवाही

182. **श्री मधु लिमये** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जोधपुर उच्च न्यायालय द्वारा दिये गये निर्णय को दृष्टि मे रखते हुए स्वर्ण नियंत्रण नियमो का उल्लघन करने के सम्बन्ध मे श्री चिरजीत लाल गोयनका के विरुद्ध क्या कार्यवाही की गई है , और

(ख) यदि अब तक कोई कार्यवाही नही की गई है, तो इसके क्या कारण हैं ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख) श्री चिरजीत लाल गोयनका ने जोधपुर उच्च न्यायालय के फैसले के खिलाफ सर्वोच्च न्यायालय में अपील दायर की है । अपील दाखिल करने की मंजूरी देते हुए सर्वोच्च न्यायालय ने हुक्म दिया है कि विभाग द्वारा न्याय-निर्णय की कार्यवाही चालू रखी जाय, परन्तु सर्वोच्च न्यायालय द्वारा अपील का